

13.05 hrs.

PAPERS LAID ON THE TABLE

Notifications under Major Port Trusts Act, 1963 etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.
 - (i) G.S.R. 617(E) published in Gazette of India dated the 9th August, 1994 approving the Bombay Port Trust (Forms and Manner in which contract shall be made) Regulation, 1994.
 - (ii) G.S.R. 744(E) published in Gazette of India dated the 7th October 1994 approving the Bombay Port Trust (Transport, Handling and Storage and Dangerous Goods) Regulations, 1994.
 - (iii) G.S.R. 671(E) published in Gazette of India dated the 2nd September, 1994 approving the Visakhapatnam Fishing Harbour (Amendment) Regulations, 1994. [Placed in Library. See No. LT. 6681/94]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras Dock Labour Board, for the year 1993-94. [Placed in Library. See No. LT. 6682/94]
- (3) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Dock Labour Board for the year 1993-94. [Placed in Library. See No. LT. 6683/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training of Highway Engineers, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Training of Highway Engineers, for the year 1993-94. [Placed in Library. See No. L.T. 6684/94]
- (5) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—
 - (i) Annual Accounts of the Visakhapatnam Port

Trust, Visakhapatnam, for the year 1993-94 together with Audited Report thereon.

- (ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1993-94. [Placed in Library. See No. L.T. 6685/94]
 - (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1993-94.
 - (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1993-94 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6686/94]
 - (b) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1993-94.
 - (ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T. 6687/94]
 - (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1993-94 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English Versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1993-94. [Placed in Library. See No. L.T. 6688-94]
- Review on the working of and Annual Report of the Bharat Gold Mines Limited, Oorgaum, 1993-94 etc.
- THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): I beg to lay on Table—
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 169A of the Companies Act, 1956:—
 - (a) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Oorgaum, for the year 1993-94.
 - (ii) Annual Report of the Bharat Gold Mines Limited, Oorgaum, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. Lt 6689/99]
 - (b) (i) Review by the Government of the working of the Hindustan Copper Limited, Calcutta, for the year 1993-94.